

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**SHRI JYOTI KUMAR TRIPATHI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP(IBC)/03/KOB/2024
SECTION	SEC 95 (1) IBC R/W RULE 7 (2) AAA
NAME OF PARTIES	KOSAMATTAM FINANCE LIMITED V/S SMT. LATHIKA KURIAN
PETITIONERS ADVOCATE/ PROFESSIONAL	JOLLY JOHN
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**30 April 2024**

## **ORDER**

**IA(IBC)/132/KOB/2024 in CP(IBC)/03/KOB/2024**

Learned Counsel, Mr. Jolly John appears on behalf of the Financial Creditor. None appears on behalf of the Resolution Professional. Learned Counsel, Mr. Hari Kumar G Nair appears on behalf of the Personal Guarantor through virtual mode and submits that he has filed the reply and copy of the same has also been served on the Resolution Professional. However, Counsel appearing for the Financial Creditor states across the bar that copy of the reply filed by the Personal Guarantor has not been served on them. Counsel appearing for the Personal Guarantor is directed to serve the copy of his reply on the Financial Creditor within one week, if not already served.

List this matter for further consideration on **20.05.2024**.

**CP(IBC)/03/KOB/2024**

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**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

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MEMBER (JUDICIAL)**